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दिल्ली विधिज्ञ परिषद्  
**BAR COUNCIL OF DELHI**

(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

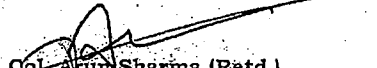
Ref. No. : Gen/1422/SF/2022

Dated : 26.11.2022

**NOTIFICATION**

It is hereby notified for general information that pursuant to the Order dated 17.10.2022 passed by the Disciplinary Committee of Bar Council of Delhi, the Licence of Mr. Rajesh Kumar Sharma, (D/1688/2003), R/o A-25/2, Shastri Marg, Gali No. 5, Mauj Pur (East) Delhi-110053 has been suspended from practice as an Advocate in or before any Court of Law for a period of 3 (Three) years from date of order i.e. 17.10.2022 to 16.10.2025, on finding him guilty of gross professional misconduct and other misconduct

This has emanated from the Complaint No. 09/2017 titled Ms. Monika Gaur Vs. Mr. Rajesh Kumar Sharma.

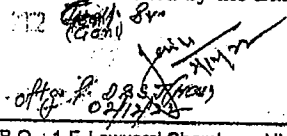
  
Col. Arun Sharma (Retd.)  
Secretary

**Copy forwarded for information to:-**

1. The 1<sup>st</sup> Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Ms. Monika Gaur W/o Mr. Rajesh Kumar Sharma Infront of Water Tank, Kaka Nagar, Sharnli, PS & Janpad - Sharnli, (UP).
13. Mr. Rajesh Kumar Sharma, (D/1688/2003), R/o A-25/2, Shastri Marg, Gali No. 5, Mauj Pur (East) Delhi-110053. (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)

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B.O. : 1-F, Lawyers' Chambers, High Court of Delhi, New Delhi-110 003 Ph.: 23387701

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):DELHI**

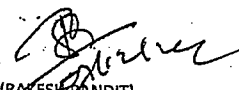
No. 48799-917/Genl./Misc./Circulation/2022

Dated, Delhi the 7 DEC 2022

Sub:- Notification regarding Suspension of Advocate from Practicpe.

Forwarded a copy of the Letter/Notification bearing Ref No. Gen/1422/SF/2022 dated 26/11/2022 and this office bearing diary No. 7166/B dated 01/12/2022 and Ref No. Gen/1427/SF/2022 dated 28/11/2022 and this office bearing diary No. 7166a/B dated 01/12/2022 received from the Col. Arun Sharma(Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

  
(RAKESH PANDIT)  
Officer In-Charge, General Branch, Central  
Additional District & Sessions Judge,  
Tis Hazari Courts Delhi

Encl. As above

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